

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.09.2018

ORDER NO. 194 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore from **24/09/2018 to 05/10/2018** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 24/09/2018 to 05/10/2018	Custom, Excise and Service Tax Division Bench Matters.

Note:-

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



(Bineesh Kumar K. S.)
Registrar

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Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.09.2018

ORDER NO. 195 OF 2018

Hon'ble HOD is pleased to partially modify the roster order no. 185 of 2018 from **10/09/2018 to 14/09/2018** for **CESTAT, New Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri V. Padmanabhan, Member (Technical)	From 10/09/2018 to 14/09/2018	Single Member Bench Matters

By order/



(Bineesh Kumar K. S.)

Registrar

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Dy.Registrar